Crl A No. 2 of 2014

BEFORE

THE HON'BLE MR JUSTICE UMA NATH SINGH,
CHIEF JUSTICE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

21.04.2015

Mr MF Qureshi, learned counsel, appears for the appellants.

Mr ND Chullai, learned senior GA, represents the respondents.

On joint request, list the matter on 28.04.2015.

JUDGE CHIEF JUSTICE

dev

BEFORE

THE HON'BLE MR JUSTICE UMA NATH SINGH,
CHIEF JUSTICE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

21.04.2015

Mr MF Qureshi, learned counsel, appears for the appellants.

Mr R Deb Nath, learned CGC, represents the respondents.

On joint request, list the matter on 28.04.2015.

JUDGE CHIEF JUSTICE

dev

WA No. 49 of 2013
IN WP(C)No. 175 of 2013

BEFORE
THE HON'BLE MR. JUSTICE UMA NATH SINGH,
CHIEF JUSTICE
THE HON'BLE MR. JUSTICE S.R. SEN

21.04.2015

Ms H Kristazi, learned counsel, appears for the appellant.

Mr ND Chullai, learned senior GA, assisted by Mr R Gurung, learned GA, represents the respondents.

Learned counsel for appellant, Ms H Kristazi, appearing for Mr K Paul, who is said to be on sanctioned leave, prays for adjournment. List the matter on 28.04.2015.

JUDGE CHIEF JUSTICE

dev

WA No. 43 of 2013
IN WP(C)No. 174 of 2013

BEFORE
THE HON'BLE MR. JUSTICE UMA NATH SINGH,
CHIEF JUSTICE
THE HON'BLE MR. JUSTICE S.R. SEN

21.04.2015

Ms H Kristazi, learned counsel, appears for the appellant.

Mr ND Chullai, learned senior GA, assisted by Mr R Gurung, learned GA, represents the respondents.

Learned counsel Ms H Kristazi, appearing for Mr K Paul, counsel on record for the appellant, prays for adjournment on the ground that the latter is in personal difficulty and has applied for leave. Hence, list the matter on 28.04.2015.

JUDGE CHIEF JUSTICE

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